

[Shri T. T. Krishnamachari]

Sir, I may also add, in connection with Starred question No. 1054, answered on the 23rd August, 1955, Shri K. C. Sodhia asked my colleague a supplementary question whether there were any factories other than Messrs. Atul Products Ltd., manufacturing dyes in India and my colleague replied, "Dyes are not being manufactured by any other factory besides this firm". The correct position, however, is that there are other factories manufacturing dyes in the country. I regret the error that has crept into the earlier reply and seek your permission to correct that answer and substitute it by the following:

"There are not being factories manufacturing dyes in the country."

**MOTION RE FLOOD CONTROL
PROJECTS IN SECOND FIVE YEAR
PLAN**

Mr. Speaker: The House will now resume further discussion on the Motion regarding Floods Control Projects.

Out of the 5 hours allotted for this Motion, about 2½ hours have been availed of yesterday. This would mean that the discussion on the motion will conclude by about 3 P.M. today when the motions for reference of the Inter-State Water Disputes Bill and the River Boards Bill to Joint Committees will be taken up for which 2 hours and 3 hours have been allotted respectively.

Shri Hathi will continue his speech.

BUSINESS OF THE HOUSE

Shri Asoka Mehta (Bhandara): May I point out that we seem to be behind our time table by more than 4 hours and the last item that we have to consider is the discussion on the Agricultural Policy for which 10 hours have been assigned. But, at this rate, I do not think we shall have even 6 hours—perhaps less than 6 hours—left for its discussion. So, I would suggest that either that discussion be postponed to the next Session or some

other way adopted because it is an important subject and, naturally, the House would like to have a full 10 hours discussion. I do not know how we shall get 10 hours.

Mr. Speaker: Is it likely that this business may be taken up in the next Session?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I cannot promise because the next Session is going to be a very short one. Unless we know the position of the legislative business, it is not possible to say anything definite. We shall try all that is possible. There are about 6 hours and if we sit till 6 o'clock today, tomorrow and the day after, it will give us three more hours and it will make 6 plus 3, 9 hours. I do not know if hon. Members will agree; tomorrow there is non-official business for 2½ hours and this is more or less non-official business.....

Several Hon. Members: No, no.

Mr. Speaker: Order, order; let him be heard.

Shri Satya Narayan Sinha: Not that I say that you must agree to it, I am only throwing a suggestion, just to make up the time. That can be foregone if all are agreeable. But, so far as the next Session is concerned, I should make it perfectly clear. I had a talk with my hon. friends opposite yesterday also and I made it clear to them outside the House that it is not possible to make any commitment.

Mr. Speaker: May I know the probable length of the next Session?

Shri Satya Narayan Sinha: One month.

Mr. Speaker: Unfortunately, there is not much time, because Dewali is coming from about 15th or so and 21st is the first Monday after Dewali. It will go up to the end of December, about the 22nd or 23rd, whatever it may be, because Christmas comes after that. So, our time is limited in the next session. It is only one month and I can well appreciate what the Minister of Parliamentary Affairs has